

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date:29th August, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 67/2016(CZ)	Naisargik Paryavaran Avam Manav Hit Sanrakshan Samiti (Noise and air pollution) Vs. Union of India & 7 Ors.	Mr. R.S.Verma, Adv. Mr. Rizwan Khan, Adv.	
2.	Original Application No. 114/2016(CZ)	Nityanand Mishra Vs. State of M.P. & 9 Ors.	Mr. Arunoday Singh, Adv.	
3.	Original Application No. 115/2016(CZ)	Smt. Anju Gupta Vs. RSPCB & 2 Ors.	Mr. Qasim Ali, Adv.	
4.	Original Application No. 116/2016(CZ)	Nav Yuvak Ajay Ekta Samiti Vs. Hindustan Copper Limited & 2 Ors.	Mr. Ankur Pastor, Adv.	
FOR HEARING				
5.	Original Application No. 104/2016(CZ)	Sudeshwar Rao Waghmare Vs. Commissioner office of BMC	Mr. Sudeshwar Rao Waghmare, Adv.	
6.	Original Application No. 57/2015 (CZ)	Ajay Sharma Vs. M/s Chirayu Foundation, through its Secretary & 6 Ors.	Mr. Ajay Sharma, Applicant Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv. Ms. Parul Bhadoria, Adv. Mr. Purushendra Kaurav, Adv.	
7.	Original Application No. 133/2015(THC)	Jagdish Prasad Yadav Vs State of Rajasthan & 8 Ors.	Mr. Anurag Tripathi, Adv.	
8.	Original Application No. 33/2016(CZ) (M.A.No.362/16)	Deependra Singh Shekhawat & 2 Ors. Vs. State of Rajasthan, through Addl. Chief Secretary & 3 Ors.	Mr. M.S.Kachhawa, Adv.	
9.	Original Application No. 40/2014(THC)	Lakhan Singh Dhurve Vs. State of M.P.& 4 Ors.	Mr. Arun Gautam Adv. Mr. Sachin K.Verma, Adv. Ms. Parul Bhadoriya Adv.R-4	
10.	Original Application No. 119/2014(CZ)	Shrikant Kate Vs. State of M.P.& 5 Ors.	Mr. Enosh George Carlo, Adv. for Applicant Mr. Devendra Sharma, Adv. Mr. Shrey Raj Saxena Adv. Mr. G.K.Shrivastava, Adv. Mr. Sachin K. Verma, Adv. Mr. Anurag Shrivastava, Adv.	

11.	Original Application No. 63/2016(CZ) (M.A.No360/16)	Mahendra Singh Borawat & 3 Ors. Vs. Union of India & 4 Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv.	
12.	Appeal No. 51/2015(CZ)	Sangeeta Sharma Vs. MP SEIAA	Mr. Shantanoo Saxena, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv. For – MPPCB Mr. Shivendu Joshi, Adv. Mr. Sambhav Sogani, Adv.	
13.	Appeal No. 12/2016(CZ)	Digiana Industries Vs. MP SEIAA	Mr. Rohit Sharma, Adv.	
14.	Original Application No. 26/2016(CZ) (M.A.No.645/16)	Krishna Kumar Tamrakar Vs. State of M.P. & 6 Ors.	Mr. Ravi Kant Patidar, Advocate	
15.	Original Application No. 40/2015(CZ) (M.A.No.835/15) (M.A.No.838/15) (M.A.No.52/16) (M.A.No.664/16)	Y.N. Pandey Vs. The Collector, Jagdalpur & 4 Ors.	Ms. Gazala Khan, Adv. Mr. Deepesh Joshi, Adv. Ms. Anjum Feroz, Adv. Mr. Rohit Sharma, Adv.	
16.	Original Application No. 85/2016(CZ)	ShriKumaun Samaj (<i>Uttarakhand</i>) Vs. District Collector, Bhopal & 2 Ors.	Mr. Rohit Sharma, Adv. Mr. Ratnesh Jain, Adv.	
17.	Original Application No. 05/2016(CZ)	Balwant Singh Raghuvanshi Vs. Bhopal Incinerator Ltd. & Ors.	Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Mr. Y.M.Yadav, Adv. Mr. Vivek Choudhary, Adv.	
18.	Original Application No. 123/2015(CZ)	Study Circle Society Vs. Union of India & Ors.	Mr. Asad Ullah Khan, Adv. Mr. Hemant Shrivastava, Adv. Mr. Sachin K. Verma, Adv. Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv.	
19.	Original Application No. 48/2016(CZ)	Rajeev Shukla Vs. State of M.P. & 3 Ors.	Mr. Rohit Sharma, Adv. Mr. Akshay Pare, Adv. Mr. Pradeep Kumar Sharma, Adv. Mr. Sachin K. Verma, Adv.	
20.	Original Application No. 115/2014 (CZ) (M.A.No.399/15) (M.A.No.682/15) (M.A.No.818/15) (M.A.No.05/16) (M.A.No.471/16)	Kishore Deepak Kodwani Vs. State of MP & Ors.	Mr. Kishore Kodwani, Applicant in person Mr. Sachin K.Verma Adv.R-1 Mr. Om. S. Shrivastav, Adv. for R-3 Mr. Vijay Kumar Shahni Adv. for R-5 Ms. Poonam Shahani, Adv. Ms. Parul Bhadoria, Adv.R-6	

21.	Original Application No. 55/2016(CZ) (M.A.No.597/16)	Samaj Kalyan Jagrukta Vs. State of M.P. & 6 Ors.	Mr. Vivek Maurya, Adv.	
22.	Original Application No. 174/2014(CZ) (M.A.No.393/16) (Amended Petition)	Narayan Lal Vs. Hindustan Zinc & 10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
23.	Original Application 175/2014 (CZ) (M.A.No.394/16)	Saleem Neelgar Vs. Hindustan Zinc & 10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
24.	Original Application 176 /2014 (CZ) (M.A.No.395/16)	Yogender Singh Vs. Hindustan Zinc & 10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
25.	Original Application 177 /2014 (CZ) (M.A.No.396/16)	Balu Mali Vs. Hindustan Zinc & 10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
26.	Original Application 178 /2014 (CZ) (M.A.No.427/15) (M.A.No.397/16)	Hagan Mali Vs. Hindustan Zinc & 10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
27.	Original Application 179 /2014 (CZ) (M.A.No.398/16)	Shanta Kanwar Vs. Hindustan Zinc & 10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
28.	Original Application 180 /2014 (CZ) (M.A.No.399/16) (Amended Petition)	Kamlesh Kumar Vs. Hindustan Zinc & 10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
29.	Original Application 181/2014 (CZ) (M.A.No.400/16) (Amended Petition)	Mahesh Kumar Vs. Hindustan Zinc & 10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
30.	Original Application 182 /2014 (CZ) (M.A.No.401/16) (Amended Petition)	Chhagan Gurjar Vs. Hindustan Zinc & 10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
31.	Original Application 183 /2014 (CZ) (M.A.No.402/16)	Moinuddin Vs. Hindustan Zinc & 10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
32.	Original Application No. 201/2014 (CZ) (M.A.No.404/16)	Balaram Vs Hindustan Zinc Ltd. & Ors.	Mr. S.P.S. Nagar Adv.	
33.	Original Application No. 202/2014 (CZ) (M.A.No.405/16) (Amended Petition)	Mangilal Vs Hindustan Zinc Ltd. & Ors.	Mr. S.P.S. Nagar Adv.	

34.	Original Application No. 203/2014 (CZ) (M.A.No.406/16)	Chotulal Vs Hindustan Zinc Ltd. & Ors.	Mr. S.P.S. Nagar Adv.	
35.	Original Application No. 204/2014 (CZ) (M.A.No.407/16)	Mukesh Raygar Vs Hindustan Zinc Ltd. & Ors.	Mr. S.P.S. Nagar Adv.	
36.	Original Application No. 205/2014 (CZ) (M.A.No.408/16) (Amended Petition)	Gopal Raygar Vs Hindustan Zinc Ltd. & Ors.	Mr. S.P.S. Nagar Adv.	
37.	Original Application No. 206/2014 (CZ) (M.A.No.409/16)	Mukesh Raygar Vs Hindustan Zinc Ltd. & Ors.	Mr. S.P.S. Nagar Adv.	
38.	Original Application No. 207/2014 (CZ) (M.A.No.410/16)	Durgalal Nayak Vs Hindustan Zinc Ltd. & Ors.	Mr. S.P.S. Nagar Adv.	
39.	Original Application No. 208/2014 (CZ) (M.A.No.411/16)	Indra raj Nayak Vs Hindustan Zinc Ltd. & Ors.	Mr. S.P.S. Nagar Adv.	
40.	Original Application No. 209/2014 (CZ) (M.A.No.412/16)	Ramkaran Mali Vs Hindustan Zinc Ltd. & Ors.	Mr. S.P.S. Nagar Adv.	
41.	Original Application No. 210/2014 (CZ) (M.A.No.413/16)	Gopal Chamar Vs Hindustan Zinc Ltd. & Ors.	Mr. S.P.S. Nagar Adv.	
FOR COMPLIANCE				
42.	Original Application No. 81/2015(CZ)	Shridhar Shivaraman Vs. Govt. Of M.P. & Ors.	Mr. Shridhar Shivaraman, Applicant Mr. Pulkit Godha for Mr. Sachin K. Verma, Adv. Mr. Shivendu Joshi, Adv. Mr. Akshay Sapre, Adv. Mr. Alkesh Agrawal, Adv. Mr. Vivek Choudhary for Mr. Vijay Choudhary, Adv.	

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